

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 243 OF 1999

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p>Contd. Order detd 2-8-2002</p> <p>Recd WWS 7/8</p> <p>Copy of order sent to App. M/cut with M/A copy dt 28/3 vide recd 22/8/2002 dt 22/8/2002</p> <p>Recd A.D. WWS 8/8 dr. Gopal Singh M/A</p>	<p>applicant and as such, the application has become infructuous. By recording the statement, the OA is dismissed as having become infructuous.</p> <p>There is no order as to cost.</p> <p>fr Gopal Singh Adm. Member</p> <p>Part II and III destroyed in my presence on 22/8/2002 under the supervision of Section Officer as per order dated 10/11/2002 Narayan Section Officer (Recd)</p>

(B. S. RAKOTE)
Vice Chairman